

National Company Law Tribunal


Allahabad Bench

CP NO. 100/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE COMPANY: *Proview Rishabh Infra Pvt Ltd*

SECTION OF THE COMPANIES ACT/I & B CODE: *397/398 of the Companies Act of 1956*

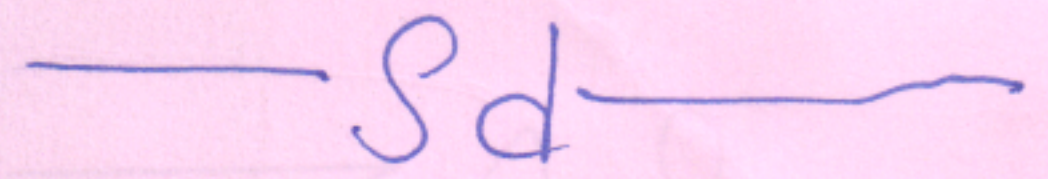
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	<i>Shadab Alam</i>	<i>Adv</i>	<i>Petitioner</i>	
2.	<i>MR. ARUN SAXENA</i>	<i>ADV</i>		
3.	<i>MS. NALINI</i>	<i>ADV</i>	<i>Res. 1 to 3</i>	<i>Nalini</i>

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On being mentioned, the case is taken up. The counsel for both the parties inform that some settlement talks is going on which are at advance stage. Hence, the time is granted. Keeping in view of this, the case is adjourned to 14th December, 2017.

Dated:21.11.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)



H.P. Chaturvedi,
Member (Judicial)